

This case relates to updation of 'Average Time Taken for Disposal of Civil and Criminal Cases' for the States of Punjab and Haryana for the year 2024 on the website of this High Court.

In this regard, it is submitted that Average Time Taken for Disposal of Cases' Data has been calculated and under the orders dated 09.01.2025 of Hon'ble Mr. Justice Anil Kshetarpal, Chairman, Hon'ble Arrears Committee, the same has been uploaded on the Portal for 'Average Time Taken for Disposal' on department of Justice's website (copies enclosed).

Now, the same data is required to be uploaded on the website of this Hon'ble Court.

In view of foregoing note, papers are submitted for kind perusal, consideration and orders as to whether the Data for Average Time taken for disposal of Civil and Criminal Cases for the year 2024 for the States of Punjab and Haryana at Annexure 'A' in soft copy in PDF format may be sent to ASD Lab to their email id i.e. [webadmin-phhc@nic.in](mailto:webadmin-phhc@nic.in) for updation of the same on the High Court website.

*Shiv*  
10.01.2025

Superintendent Gr-II(Stat)  
Superintendent (Stat)

*Sanjay* 10/1/25  
*Pelbi*  
10/1/25

## Average time taken in disposal of cases (2024)

Current Date	04.01.2025
Data for the year of	2024
<b>Civil Cases</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	111046
2. Total Number of Civil Cases Disposed	35307
3. Average time taken for disposal during the year.	$60212250/35307=1705$ Days
4. Maximum Time taken for disposal	737175 Days
5. Minimum Time taken for disposal	1 Day
6. No. of Pending Cases as on 31 <sup>st</sup> December	104809
<b>Criminal Cases</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	87657
2. Total Number of Cases Disposed	56552
3. Average time taken for disposal during the year.	$18423882/56552=326$ Days
4. Maximum Time taken for disposal	9974 Days
5. Minimum Time taken for disposal	1 Day
6. No. of Pending Cases as on 31 <sup>st</sup> December	85940
<b>Total (Civil &amp; Criminal)</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	198703
2. No. of Pending cases as on 31 <sup>st</sup> December	190749
3. Total No. of Cases Disposed	91859
4. Average Time taken for disposal of cases	$78636132/91859=856$ Days

## Haryana

### Average time taken in disposal of cases (2024)

Current Date	04.01.2025
Data for the year of	2024
<b>Civil Cases</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	135472
2. Total Number of Civil Cases Disposed	31960
3. Average time taken for disposal during the year.	$55942465/31960=1750$ Days
4. Maximum Time taken for disposal	14334 Days
5. Minimum Time taken for disposal	1 Day
6. No. of Pending Cases as on 31 <sup>st</sup> December	132222
<b>Criminal Cases</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	64145
2. Total Number of Cases Disposed	32838
3. Average time taken for disposal during the year.	$13186982/32838=402$ Days
4. Maximum Time taken for disposal	9425 Days
5. Minimum Time taken for disposal	1 Day
6. No. of Pending Cases as on 31 <sup>st</sup> December	63634
<b>Total (Civil &amp; Criminal)</b>	
1. No. of Pending cases as on 1 <sup>st</sup> January	199617
2. No. of Pending cases as on 31 December	195856
3. Total No. of Cases Disposed	64798
4. Average Time taken for disposal of cases	$69129447/64798=1067$ Days